

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:979  
ANSWERED ON:09.03.2005  
RESTRICTIONS ON MEDICAL PRACTITIONERS  
Khanna Shri Vinod

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is aware that State Governments impose restrictions on medical practitioners of Indians System of Medicine and Homoeopathy including registration and practice ;
- (b) whether the Government is aware that these medical practitioners/researchers of Indian System of Medicine are not being allowed to do research in medical collages/institutions run by the Government/Private bodies ;
- (c) whether the Government has received any complaints in this regard so far ; and
- (d) if so, the steps taken/proposed to be taken by the Government in this regard ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

- (a) Government has no information about restrictions being imposed on the institutionally qualified medical practitioners of Indian Systems of Medicine & Homoeopathy in any State.
- (b) There are no restrictions on the medical practitioners/researchers of Indian Systems of Medicine for undertaking research in medical colleges/institutions.
- (c) No Sir.
- (d) Question does not arise.